GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 659 TO BE ANSWERED ON 23.07.2015

JNNSM

659. SHRI MOHITE PATIL VIJAYSINH SHANKARRAO: SHRI T. RADHAKRISHNAN: SHRIMATI SUPRIYA SULE: DR. HEENA VIJAYKUMAR GAVIT: KUMARI SHOBHA KARANDLAJE: SHRI M.K. RAGHAVAN:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether the Government is planning to raise the target for adding solar power capacity by five times to 1,00,000 MW by 2022 and if so, the details thereof, State/UT-wise;

(b) the estimated cost involved to achieve the target and the mode of funding;

(c) the present generation of solar power in the country and the target fixed, State/UT-wise;

(d) whether the Government has also approved a plan to set up 2000 MW grid connected solar capacity under phase II of the Jawaharlal Nehru National Solar Mission with funding from viability gap fund and if so, the estimated power to be generated in a year and the number of household to be benefitted, State/UT-wise; and

(e) the other steps taken/being taken by the Government to achieve the target fixed for generation of solar power in a stipulated time?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): The Government has already revised the National Solar Mission target of Grid Connected Solar Power projects from 20,000 MW by 2022 to 100,000 MW by 2022.

The Ministry has chalked out year wise target to achieve 100000 MW by 2022 which is as under :

Year	Rooftop	Ground Mounted Solar Power Projects	Total (in MW)
2015-16	200	1,800	2,000
2016-17	4,800	7,200	12,000
2017-18	5,000	10,000	15,000
2018-19	6,000	10,000	16,000
2019-20	7,000	10,000	17000
2020-21	8,000	9,500	17,500
2021-22	9,000	8,500	17,500
Total	40,000	57,000	97,000 *

*3,743 MW commissioned upto 31.03.2015

Tariff Policy has been amended by the Government to require State Electricity Regulators to fix a percentage of energy purchase from solar power under the RPOs. As per amendment, the solar RPO has to begin with 0.25% of the energy procured in the State reaching to 3% by 2022. The Solar RPO set by various State Electricity Regulatory Commissions is given in the Annexure.

(b): In order to achieve the proposed capacity of 100 GW target by 2022, the investment required would be around Rs. 6,00,000 crores (@ Rs.6 crores per MW at present rate) out of which about Rs 420,000 Crores is proposed to be debt sourced from both domestic and international financial institutions including multilateral and bilateral organisations.

(c): As on 30th June 2015 the cumulative installed grid-interactive solar power generation capacity in the country is 4061.64 MW.TheStates/UTs have to set up solar power projects or procure solar power to fulfil the Renewable purchase obligation declared by the respective Regulatory Commission. The Solar RPO set by various State Electricity Regulatory Commissions is given in the Annexure.

(d): Yes, Madam, the Government has approved a plan to set up 2000 MW grid connected solar power capacity under phase II of JNNSM.

One MW of Solar PV project generates 1.66 million units of electricity.

The power thus generated will be fed to the grid which can be drawn by any consumer including households.

(e): The Government has launched a scheme for setting up 25 solar parks in the country wherein land, evacuation arrangement and common infrastructure will be made available for setting up solar power projects.

Annexure referred to in reply to Parts (a) & (c) of Lok Sabha Unstarred Question No. 659 due for Answer on 23/07/2015

State	2012- 13	2013-14	2014-15	2015-16	2016-17	2017-18	2018- 19	2019- 20	2020- 21	2021- 22	
1. Andhra Pradesh	0.25%	0.25%	0.25%	0.25%	0.25%						
2.Arunachal	0.10%	0.15%	0.20%								
Pradesh											
3. Assam	0.15%	0.20%	0.25%								
4. Bihar	0.25%	0.50%	0.75%	1.00%	1.25%	1.50%	1.75%	2.00%	2.50%	3.00%	
5. Chhattisgarh		0.50%	0.75%	1.00%							
6. Delhi	0.15%	0.20%	0.25%	0.30%	0.35%						
7. Gujarat	1.00%	To contir	To continue till any revision								
8. Haryana	0.05%	0.10%									
9.Himachal Pradesh	0.25%	0.25%	0.25%	0.25%	0.25%	0.50%	0.75%	1.00%	2.00%	3.00%	
10.Jammu Kashmir	0.25%	0.25%	0.75%	1.50%	2.00%						
11. Goa & UT	0.40%	0.40%	0.60%	0.85%	1.15%	1.50%	1.85%	2.20%	2.60%	3.00%	
12. Jharkhand		1.00%	1.00%	1.00%							
13. Karnataka	0.25%	0.25%	0.25%	0.25%	0.25%						
14. Kerala		0.25%	0.28%	0.30%	0.33%	0.37%	0.40%	0.44%	0.49%	0.54%	
15.Madhya Pradesh	0.60%	0.80%	1.00%								
16. Maharashtra	0.25%	0.50%	0.50%	0.50%							
17. Manipur	0.25%										
18. Mizoram	0.25%										
19. Meghalaya	0.40%										
20. Nagaland	0.25%										
21. Orissa	0.15%	0.20%	0.25%	0.30%							
22. Punjab	0.07%	0.13%	0.19%								
23. Rajasthan	0.75%	1.00%									
24. Sikkim	Regulat	tion yet to be issued									
25. Tripura	0.10%										
26. Tamil Nadu	0.05%	To continue till any revision									
27. Uttarakhand		0.05%	0.075%	0.100%	0.300%	0.500%					
28. Uttar Pradesh	1.00%	To continue till any revision									
29. West Bengal		0.10%	0.15%	0.20%	0.25%	0.30%					

The Solar RPO set by various State Electricity Regulatory Commissions is as under: